

**Shri Haj Bahadur:** I think with the Resolution that has been passed the Report has already been made public. I will also place a copy on the Table, if it has not already been done.

**Shri S. M. Banerjee:** He has not replied to my question.

**Mr. Deputy-Speaker:** Such question would not be answered during Question Hour. It is a separate thing which can be discussed at some other time. There are still about 20 Members wanting to ask questions. Hon. Members should help us to finish as many questions as possible.

**Shri S. M. Banerjee:** The Minister should have made a statement.

**Mr. Deputy-Speaker:** That can be asked differently on a different occasion.

#### Colony for the Residents of Jamuna Bazar

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\*158. { **Shri Radha Raman:**  
      **Shri D. C. Sharma:**

Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 1074 on the 19th March, 1958 and state the progress made with regard to the building of a colony across the Jamuna Bridge in Delhi to house the residents of Jamuna Bazar?

**The Minister of Health (Shri Karmarkar):** A statement is laid on the Table of the Lok Sabha: [See Appendix I, annexure No. 135.]

**Shri Radha Raman:** May I know whether Government have already undertaken the construction of these promised and assured 1,500 tenements, and if so, what is the progress so far made in that connection?

**Shri Karmarkar:** The statement says that the remaining acquisition proceedings in respect of land have to be taken. That might take about three or four months. Then the question of construction comes.

**Shri Radha Raman:** Have Government fixed any time schedule by which the 1500 tenements will be ready for Jamuna Bazar residents?

**Shri Karmarkar:** As I said before, so far as these 50 acres of land is concerned, three or four months will be required for the remaining stages of the proceedings. After that, necessary steps will be taken.

**Shri B. K. Galkwad:** Among the residents of Jamuna Bazar, to how many families are Government going to provide accommodation?

**Shri Karmarkar:** The 50-acre site is for part of the Jamuna Bazar residents. A large part of them are now in a colony that was specifically constructed for them at Jhilmila Tahirpur, a total of 1200 tenements, and about 400 tenements at Kilokheri. These tenements were specifically for the Jamuna Bazar people, but it was appreciated that some of them did not find these localities convenient. For them, this supplementary arrangement is being made

**Ch. Brahm Prakash:** Is it not a fact that the proposed 50-acre site is under water and it remains so for four months? Will Government consider an alternative site for them?

**Shri Karmarkar:** This question was carefully gone into. It was a low-lying land. That was our earlier apprehension. But after consultation with the U.P. Government, it was found that there was no immediate apprehension of water flooding that land. Therefore, these steps are being taken. While developing the land, care is taken to see that the houses stand on land which will not be flooded except in emergencies.

**Shri Jadhav:** What is the total number of these residents and how many

tenements will be required to accommodate them?

**Shri Karmarkar:** Subject to correction, it is intended to construct two-storeyed buildings to have about 1600 tenements on this area. This is apart from the others I have mentioned, namely, Jhilmila Tahirpur, 1200, and Kilokheri, 400.

**Shri Jadhav:** What is the total number of these residents, and the number required for the tenements?

**Shri Karmarkar:** I think the total number of families in the Jamuna Bazar area was estimated to be 2600, that is, a total population of 12,000. This total population of 12,000 is expected to be housed; it has been partly housed in Jhilmila Tahirpur, and the 400 tenements in Kilokheri are full. This is by way of supplementary accommodation.

**Shri Radha Raman:** In view of the number of residents who are now residing in Jamuna Bazar, for whom housing accommodation is to be provided by Government, may I know whether besides these three, Kilokheri, Jhilmila Tahirpur and these 50 acres, Government have in view any other land which may be used for the purpose in case of need?

**Shri Karmarkar:** We assume that these three will be sufficient for all the Jamuna Bazar people.

#### Hirakud Dam Project

\*159. **Shri Supakar:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1721 on the 17th April, 1958 and state whether the Government of Orissa is willing to take over complete control of the Hirakud Dam Project in the near future?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** Consequent upon the decision taken by the Hirakud Control Board at its meeting held on the 26th July, 1958, a Committee has been set up to make recommendations in regard to the arrangements

for the transfer of control of the Hirakud Dam Project to the Government of Orissa. The Committee is expected to submit its report to the State Government by the 30th September, 1958.

**Shri Supakar:** May I know when this transfer is going to be actually effective?

**Shri Hathi:** It should really depend upon the report, but by 31st December we hope to transfer it.

**Shri Mahanty:** Who are the personnel of this Committee and what are its terms of reference?

**Shri Hathi:** The Chief Engineer, Hirakud Dam Project, the Chief Engineer, Electricity, Orissa, the Additional Chief Engineer, Irrigation, Orissa and Financial Adviser and Chief Accounts Officer, Hirakud Dam. It was meant to look into the set-up that should be necessary for maintenance and operation of the Dam Project.

**Shri Panigrahi:** In answer to a previous question, the hon. Minister had said that control of Hirakud would be transferred to the Government of Orissa before the completion of the first stage of the Hirakud Dam. May I know whether Government expect that the first stage of the Dam will be completed before 31st December, 1958?

**Shri Hathi:** We are ready; as soon as the Government of Orissa is ready, we shall transfer the Hirakud Project. That was what I replied then.

**Shri Supakar:** May I know what has happened to the officers who are working there? Will the Government of Orissa have to employ them till the completion of the second stage of the Project?

**Shri Hathi:** So far as the officers are concerned, some of them are from the Government of India. Some of them belong to the Orissa State cadre. As many as are required from the Government of India cadre may be continued there. Others will revert to the Government of India. So far